

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) There is a lot of digging activity in the Kalyan exchange area by the Water Supply Department thereby damaging the underground cables. There is not much of digging activities in the Dombivali exchange area thereby only a few telephone numbers were affected due to cable faults. The functioning of postal service in Kalyan has been enquired into and remedial action taken.

(c) No, Sir. On the postal side heavy absenteeism in April and May effected the services.

(d) All out efforts are being made to restore the cable breakdowns caused mainly due to digging activities at the earliest possible in these two towns.

Supervision over receipt and despatch of mails has been tightened up.

Investment in film 'Gandhi'

240. **SHRI SURAJ BHAN :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) what is the total investment in the film 'Gandhi' how it is to be distributed among the National Film Development Corporation of India and other partners ;

(b) what is the clause in the mutual Agreement that governs the pattern and terms and conditions of the distribution of profits amongst its partners ;

(c) what percentage of the profits earned are expected to go to N.F.D.C. the settled terms ; and

(d) total profits earned by the film as yet ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) The total investment on production of the

film GANDHI is Rs. 17.34 crores plus over cost contribution of IFI/GFI which is under compilation and audit. The NFDC's share of investment comes to Rs. 6.36 crores.

(b) As per the agreement the investment of NFDC and its partners will be recovered on pari-passu basis in the first instance. After recoupment of the investment 50% of the profit will be shared on the same pari-passu basis.

(c) When the profit stage is reached, the investors would get pari-passu share of 50% of the profit. NFDC share would approximately amount to 18% of the total.

(d) NFDC is in the process of recovering its investment. Profit will accrue after recovery of investment.

T.V. Centre at Murshidabad

241. **SHRI ZAINUL ABEDIN :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

When the TV relay centre at Murshidabad is expected to come into operation details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : Land for TV Relay Centre, Murshidabad has been located. Building Plans are being prepared. Orders for transmitter and 150 metre high steel tower have also been placed. The centre is expected to be commissioned by the end of the VI Plan period.

Companies of Birla Group Including Hindustan Times Ltd.

242. **SHRI SATISH AGARWAL :** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to replies given to Unstarred Question Nos. 1356 on 28 November 1978 and 2607 on 9 March, 1982 respectively regarding companies of Birla Group and state :